

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT, DETAILED PUBLIC STATEMENT AND LETTER OF OFFER WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF MANGALORE CHEMICALS & FERTILIZERS LIMITED

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This corrigendum announcement ("**Third Corrigendum**") is being issued by JM Financial Institutional Securities Limited, the Manager to the Offer ("**Manager**") for and on behalf of SCM Soilfert Limited ("**Acquirer**" / "**SCM**") and Deepak Fertilisers And Petrochemicals Corporation Limited ("**PAC**" / "**DFPCL**"), pursuant to and in accordance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") with respect to revisions in the schedule of activities for the Offer.

This Third Corrigendum is to be read together with the public announcement dated April 23, 2014 ("**PA**"), detailed public statement dated May 01, 2014 ("**DPS**"), letter of offer dated September 16, 2014 ("**LoF**"), corrigendum dated September 23, 2014 ("**First Corrigendum**"), corrigendum dated September 25, 2014 ("**Second Corrigendum**"), offer opening public announcement dated September 29, 2014 ("**Offer Opening Public Announcement**").

Capitalized terms used in this Corrigendum but not defined shall have the same meaning as assigned to them in the PA, DPS and/ or LoF, in relation to the Offer.

The Shareholders are requested to note the following developments with respect to the Offer:

1. Revised Schedule of Activities

The Government of Maharashtra, vide its notification dated October 7, 2014 (bearing reference no.: PHD. 144/C.R.343/ 2014/XXIX) has declared Wednesday, October 15, 2014 as a public holiday on account of polling for the General Assembly Elections in the state of Maharashtra. Accordingly, please note that the schedule of activities for the Offer stands amended as detailed in the below tabulation:

Activity	Original Schedule	Revised Schedule
Date of expiry of Tendering Period (Offer Closing Date)	Friday, October 17, 2014	Monday, October 20, 2014
Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the shareholders of the Target Company	Wednesday, November 05, 2014	Friday, November 07, 2014 ^
Last date for publication of post-Offer public announcement in the newspapers in which this DPS has been published	Thursday, November 13, 2014	Friday, November 14, 2014

^ Interest @10% p.a. will be paid for the period commencing from the Scheduled Payment Date being September 03, 2014 till the date of actual payment of consideration under the Offer.

All references to the closure of Tendering Period in the LoF, First Corrigendum, Second Corrigendum and Offer Opening Public Announcement should be read as Monday, October 20, 2014 instead of Friday, October 17, 2014.

The Acquirer, the PAC and their respective directors accept full responsibility for the information contained in this Third Corrigendum (other than such information as has been obtained from public sources) and also for the fulfillment of their obligations under the SEBI (SAST) Regulations.

A copy of this Third Corrigendum will also be available on SEBI's website (www.sebi.gov.in). For further details, please refer to the LoF issued by the Acquirer and the PAC.

2. Details of Manager to the Offer and Registrar to the Offer

Manager to the Offer



JM FINANCIAL

JM Financial Institutional Securities Limited

7th Floor, Appasaheb Marathe Marg,
Prabhadevi, Mumbai – 400 025

Tel.: +91 22 6630 3030; **Fax:** +91 22 6630 3330;

Contact Person: Ms. Lakshmi Lakshmanan;

Email: lakshmi.lakshmanan@jmfi.com

SEBI Registration Number: INM000010361

CIN: U65192MH1995PLC092522

Registrar to the Offer

LINK INTIME
INDIA PVT LTD



Link Intime India Private Limited

C-13, Pannalal Silk Mills Compound, LBS Marg,
Bhandup (West), Mumbai - 400 078, India

Tel.: +91 22 6171 5400, **Fax:** +91 22 2596 0329

Contact Person: Mr. Dinesh Yadav

Email: mcf.offer@linkintime.co.in

SEBI Registration Number: INR000004058

Place : Mumbai

Date : October 14, 2014